

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

134. C.P.(IB)-1072(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: State Bank of India Through K. Easwara  
Pillai Resolution Professional

V/s.

Mrs. Santha Mohanan Akkarakaran  
Personal Guarantor of M/s Goodwin  
Jewellers Pvt. Ltd.

SECTION 95(1) OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **16.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//